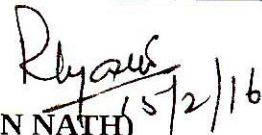


OFFICE OF THE DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER 145 Dated 15-2-16

Consequent upon the posting/transfer order and in partial modification, in exercise of powers vested in the undersigned, the following judicial officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the police stations/instigating agencies of south east district/sessions division of Delhi as mentioned against their respective names, with effect from 15.02.2016 till further order :-

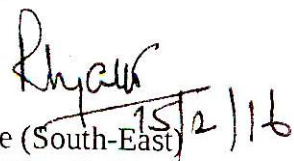
S.No	Name of Judicial Officers	Name of police stations and investigation agencies	Link Additional Sessions Judges.
1	Ms. Neena Bansal Krishna, PO MACT – 01	New Friends Colony, Jamia Nagar, Hazrat Nizamuddin, Sunlight Colony, Chitranjan Park, Pul Prahlad Pur, Sarita Vihar, Jait Pur, Badarpur, Special Cell, Special Task Force of Delhi Police, C. A. W. Cell, Crime Branch (South East District)	Sh. Raj Kumar Tripathi, ASJ-02
2	Sh. Sunil Chaudhary, ASJ-01 (SE)	Defence colony, Kotla Mubarakpur, Lodhi Colony, Lajpat Nagar, Amar Colony, Greater Kailash, Kalka Ji, Okhla Industrial Area, Govind Puri, Metro station Kalka Ji Mandir.	Sh. Sudesh Kumar, ASJ-03


(R. KIRAN NATH) 15/2/16
District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

No. Judl./Bail Power/F.46/South-East/Saket/2016 2411-2441 Dated, New Delhi: 15/02/16

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi,
2. The District & Sessions Judge, Central, West, New Delhi, South, East, North-East, Shahdara, North, North-West, South-West District, Delhi/New Delhi.
3. The Officers concerned.
4. A.O.(Judl.)/ Filling Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari, Delhi.
7. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
8. The Reader and PS to District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
9. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
10. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
12. The Secretary Bar Association, Saket Courts Complex, New Delhi.


District & Sessions Judge (South-East) 15/2/16
Saket Court Complex, New Delhi